

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 387 of 2014 in
DFR No. 1852 of 2014**

Dated : 1st December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of :

**West Bengal State Electricity Transmission Co. Ltd. ... Appellant(s)
Versus
West Bengal Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Shrivastava

Counsel for the Respondent(s) : Mr. S. Vallinayagam
Mr. C.K. Rai for R-1

ORDER

At the request of the learned Counsel for the parties, we adjourn the matter
to **05.01.2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

TS/JS